

DIVISION BENCH  
COURT - II

**O-201**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1128(KB)2019  
IA(I.B.C)/96(KB)2022

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>PUNJAB NATIONAL BANK VS KRISHNA ALEX PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Rishav Banerjee, Adv. ] For the CoC

Ms. Shreya Choudhary, Adv. ]

Ms. Noelle Banerjee, Adv. ] For the Respondent No. 5

Mr. Dipak Dey, Adv. ]

Mr. Aniket Ojha, Adv. ]

Mr. Jishnu Chowdhary, Adv. ] For the Suspended Management

Mr. Sanwal Tibrewal, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **03.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**

*Ar.*